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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.2314/96

THURSDAY THIS THE 31ST DAY OF OCTOBER, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

Padam Sen S/o Sh. M.Lal
R/o 413/E, Street No.4,
East Babarpur, Shahdara, New Delhi. Applicant

(By Advocate Mr. U. Srivastava)

vs.

1. The Secretary, Staff Selection Commission,
CGO Complex, Lodhi Road, New Delhi.
2. The Deputy Director,
Staff Selection Commission,
CGO Complex, Lodhi Road, New Delhi.
3. The Secretary (Govt. of India),
Ministry of Personnel, Public Grievances
and Pensions, Kendriya Karyalaya Parishar,
New Delhi. Respondents

(By Advocate Mr. V.S.R. Krishna)

The application having been heard on 31.10.1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Applicant seeks a direction to respondents
Staff Selection Commission to permit him to appear
in an examination to be held on 3.11.1996. Permission
was not granted as his application did not reach
the Staff Selection Commission in time. According to

contd.....

counsel for applicant this is owing to a postal strike. We have no acceptable information regarding any strike in '95. Be that as it may, an ongoing strike cannot take away the rigours of a condition of eligibility prescribed. That apart respondents do not insist that applicant should forward his application only through post. Conditions stipulated by an administrative authority to regulate its business cannot be interfered with on such fanciful reasons.

2. There is no merit in the application and we dismiss the same. No costs.

Dated 31st October, 1996.

R.K. Ahuja

~~R.K. AHOOJA~~
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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